NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/193/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s DD Industries Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Pawan Sharma & Ms. Arpita, Advocates

For the Respondent (s) : Mr. Manish Raj, CP for ROC Delhi

ORDER

It appears that notice to the ROC has not been issued. Notice be issued to the ROC returnable on 22nd December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

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